

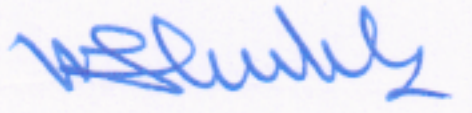

**National Company Law Tribunal  
Allahabad Bench**

CP NO 107/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 14.05.2018

NAME OF THE COMPANY: Shailja Krishna Vs.Satori Global Limited

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398

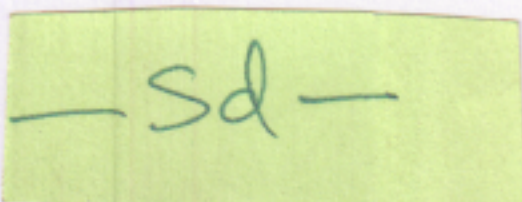
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	V.K. Shukla	Advocate	Abellant	
2.	Raghuvar Nayak	Advocate	Respondent no. 3	
3-	Anil Kumar	PCS	Respondent (Adesh Pandey)	Anil K.

**CP NO. 107/ND/2013**

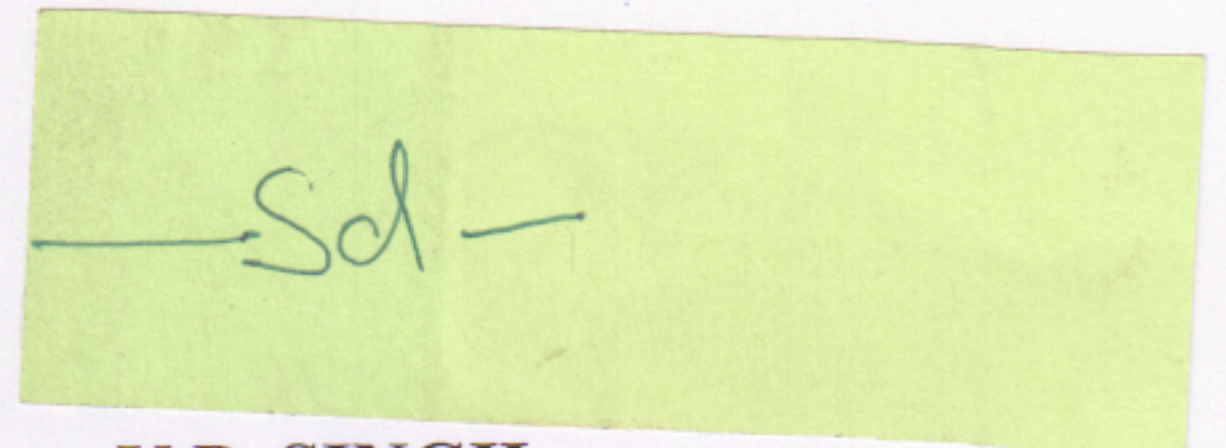
Parties are represented by their respective counsel. Learned counsel for the petitioner made a request for adjournment, prayer is allowed.

List the matter on 5<sup>th</sup> June 2018, for hearing.

**Dated:14.05.2018**



**SAROJ RAJWARE,  
MEMBER (T)**



**V.P. SINGH,  
MEMBER (J)**

Typed by:  
Md. Zaid